- (a) whether Government has intention to operationalise the proposed Civil Aviation Security Training Academy (CASTA) in the near future;
  - (b) if so, the objectives of the said academy;
  - (c) whether the location for the academy has been identified;
  - (d) if so, the details thereof; and
- (e) the amount of money that has been spent on this project since its announcement in 1996 and the utilisation thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) The proposal for setting up of CASTA was dropped and a combined Training Academy called Indian Aviation Academy (IAA) has been created, to cater the training requirements of Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA) and Bureau of Civil Aviation Security (BCAS).

- (b) Does not arise.
- (c) and (d) Indian Aviation Academy (IAA) has been established in the existing campus of National Institute of Aviation Management and Research (NIAMAR) located at Gurgaon Road, New Delhi 110 037 on the land owned by Airports Authority of India.
- (e) An amount of Rs. 2.65 Crore (Two crore sixty five lakh) has been paid to Airports Authority of India (AAI) till date for this purpose.

## Construction of Greenfield airports

798. SHRI N.K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has the intention to construct the Greenfield airports in the country;
- (b) if so, the details of the identified locations where these airports would be constructed;
  - (c) the total investment to be made to construct such airports; and
  - (d) by when the construction of such airports is likely to commence and be completed?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (d) Keeping in view the enormous growth in air passengers and to encourage infusion of greater investment in airport sector, Government had pronounced a policy for greenfield airports in April, 2008. As per this Policy, the promoter seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting up of

Greenfield airport are considered by the Steering Committee/competent authority for grant of 'in principle' approval, after they have completed all necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc.

So far, Government of India has granted 'in-principle' approval for setting up of greenfield airports at Mopa in Goa; Navi Mumbai and Sindhudurg in Maharashtra; Shimoga, Gulbarga, Hassan and Bijapur in Karnataka; Kannur in Kerala; Durgapur in West Bengal; Pakyong in Sikkim; Datia/Gwalior (Cargo) in Madhya Pradesh; Kushinagar in Uttar Pradesh; Karaikal in Puducherry and Paladi/Ramsinghpura near Jaipur in Rajasthan. Necessary action for project development, including acquisition of land, financing of the airport project, etc. is taken by the respective airport promoters. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operators.

## Making cancellation charges uniform

799. SHRI TARIQ ANWAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that private airlines have increased the cancellation charges and other service charges in domestic sectors;
  - (b) if so, the reasons therefor;
  - (c) whether it is also a fact that cancellation charges varies from airlines to airlines;
  - (d) if so, the reasons therefor; and
  - (e) the steps Government is taking for uniform cancellation charges?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (e) Cancellation policy is airline specific, depending on fare charged and also differ for different fare buckets on a particular sector.

## Introduction of seaplane by Pawan Hans

800. SHRI TARIQ ANWAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Pawan Hans Helicopters (PHH) has introduced seaplane for the first time in the country;
  - (b) if so, the details thereof; and
  - (c) which are the places where it would be operationalised?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) Yes, Sir. Pawan